

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER

No. 82 /R.G

Dated: 20.04.2020

In furtherance of this Court's Office Order No. 74 dated 16.04.2020 it is clarified that the directive for downloading “**AROGYA SETU APP**” is advisory in nature and not mandatory.

By Order
Sd/-(Ambuj Nath)
(Registrar General)